

BENCH-I

NATIONAL COMPANY LAW TRIBUNAL
KOLKATA BENCH
KOLKATA

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Appeal No. 917/KB/2018

Present: Hon'ble Member (J), Shri Jinan K.R.

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING ON 27TH JULY, 2018, 10:30 A.M.

Name of the Company	Ishika Films Pvt. Ltd. -Vs- ROC, WB		
Under Section	252(3)		
Sl. No.	Name & Designation of Authorized Representative (IN CAPITAL LETTERS)	Appearing on behalf of	Signature with date

Anjon Pitti
FCA 054822

Anjon Pitti

ORDER

Ld. FCA for appellant is present.

Ld. Pr. CS submits that notice to ROC already served and proof of service is annexed on the application. However, directed to repeat notice to the ROC, RD and Income Tax.

Return of notice and for further consideration, list it on 10/09/2018.

Sd

(Jinan K.R.)
Member (J)